REVIEW AND REPORT ETC. OF HINDUSTAN HOUSING FACTORY LTD.

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL): 1 beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act. 1956:—

- Review by the Government on the working of the Hindustan Housing Factory Limited, New Delhi, for the year 1969-70.
- (2) Annual Report of the Hindustan Housing Factory Limited, New Delhi, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—641/71.]

12.40 hrs.

*DEMANDS FOR GRANTS—1971-72— Contd.

MINISTRY OF DEFENCE-Contd.

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): Sir, I was talking the other day about the tragic developments in Bangla Desh. The resurgence of sentiments for Bangla Desh after the brutal intervention by West Pakistan military forces had exposed in all its nakedness the colonialist design of the present regime in West Pakistan. It has further proved that the root of democracy is too deep and too strong to be sapped by a military rule of nearly a quarter of a century.

The people of Bangla Desh are manfully resisting the efforts of the Pakistan junta to suppress freedom and democracy. The terror which has been unleashed on Bangla Desh has stirred the conscience of the world. I can well appreciate the anger of hon. Members. The bravery and heroism of those engaged in this struggle is widely admired and applauded. The House has expressed its support and sympathy for our friends in distress. A significant percentage of the population of Bangla Desh has been forced ou and has sought shelter in India.

Shri Viswanathan described this exodus as demographic aggression against India. Shri H. M. Patel called it an undeclared war on India. It is clear that the Pak Army is engaged in a ruthless genocide of the people of Bangla Desh and is in the process mounting a serious threat to our economy, to our society and to the basic principles which our Constitution enshrines. The values we cherish and the commitment we have made for our own social and economic development, are in jeopardy. Government are alive to their responsibility to meet this threat.

The House is aware of the intrusions that have been attempted by the Pak Army on our eastern borders. The House is also aware of the reports which have appeared in the press in regard to the preparations which are being made on our western borders, more particularly across the ceasefire line. Hon. Member, Shri Tombi Singh, drew our attention to the situation in the eastern sector. He mentioned particulary Pakistan plans to train and launch some Naga and Mizo hostiles for disrupting tranquility in this part of our country. Hon. Members, Shri Inder Jit Malhotra and Shri Shamim Ahmed, desired greater attention to be paid to the defence of Kashmir and asked for vigilance against Pakistani infiltrators to be intensified.

The House is aware of the frantic attempts which are being made by the Pakistani military junta to raise new regiments, to conscript their youth and to procure military hardware, arms and ammunitions stealthily or through the agency of their friends in some countries. All these preparations are being made with a view to extinguishing the flame of freedom and democracy on this sub-continent. We hope that those who are helping them in this effort are conscious of their responsibilities and are aware of the purpose for which these death-dealing weapons are being procured.

We have had occasions to discuss these threats to our security in this House. I can only say that we keep on reviewing these matters from day to day and I can assure the House that vigilance has been strengthened all along the eastern and western borders, and every precaution has been taken to defeat all possible manoeuvres on the part

^{*}Moved with the recommendation of the President.